

97.

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

|                                  |                                   |
|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO.            |                                   |
| COMPANY PETITION/APPLICATION NO. | CA. No.168/252/HDB/2018           |
| NAME OF THE COMPANY              | VJS Nirmaan Limited               |
| NAME OF THE PETITIONER(S)        | VJS Nirmaan Limited               |
| NAME OF THE RESPONDENT(S)        | Registrar of Companies, Hyderabad |
| UNDER SECTION                    | Sec 252                           |

Counsel for Petitioner(s):


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

ORDER

None Appeared. Post the case on 13.04.2018.

  
Member (Tech)

  
Member (Judl)

pavani